

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 21<sup>st</sup> April, 2021

No. LJ(B)53/93/Pt/128 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within Mairang Civil Sub-Division, Mairang with immediate effect and until further order:

Sl. No.	Name/Designation of the Officer	Office Address	Contact No
1	Shri Wanbor Syiemlieh	Sub-Divisional Agriculture Officer, Mairang	-
2	Shri Ksanborlang Tariang	Sub-Divisional Officer PHE (RWs), Mairang	-
3	Shri Shaphrang Rymbai	Asstt. Engineer, O/o the BDO Mawthadraishan C&RD Block, Nongshillong.	-
4	Smti Baphindamanbha Nongbsap	Junior Engineer, O/o the EE, PWD (R), Mairang	-
5	Shri Bonifast Nongdhar	Junior Engineer, O/o the AEE, PWD (R), Mairang	-
6	Kum Erika Basaiawmoit	Junior Engineer, O/o the AEE, PWD (R), Mairang	-
7	Shri Nestar Mawlieh	Junior Engineer, O/o the AEE, PWD (R), Nongkhlaw	-
8	Shri Amlan Deep Sangma	Junior Divisional Accountant, O/o the EE, PWD (R), Mairang	-
9	Shri Rupam Rabha	Junior Divisional Accountant, O/o the EE, PWD (R), Mairang	-
10	Shri Hales June Nongbsap	Junior Engineer, O/o the SDO PHE (RWs), Mairang	-
11	Smti Ophilarisa Syiem	Junior Engineer, O/o the SDO PHE (RWs), Mairang	-
12	Shri E. War	Sub-Divisional Public Relation Officer, Mairang	-



(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department

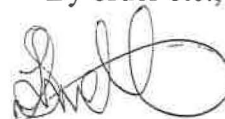
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Memo No. LJ(B)53/93/Pt/127-A,  
Copy to :-

Dated Shillong, the 21<sup>st</sup> April, 2021

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Addl. Deputy Commissioner I/c Mairang Civil Sub-Division, Mairang with reference to letter No. M/Judl.26/80-98/320, dated 21.4.2021.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,  
Law (B) Department

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